

out an inspection and then recognise them or not as they think fit.

VISIT OF AGRICULTURAL TECHNICIAN TO ORISSA

*836. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an Agricultural Technician of the Government of India visited Orissa in November, 1954;

(b) if so, what was the purpose of his visit; and

(c) whether he has submitted any report on the agronomy of Orissa?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) In the first week of October.

(b) The purpose of his tour was to visit the T.C.M. Complex Experimental Centre at Kendrapara and to see some of the Fertilizer Demonstration Trials in Orissa.

(c) the question of submitting any report on the agronomy of Orissa does not arise. The tour report has been submitted to the proper authorities as is the usual practice in such cases.

Shri Sanganna: May I know whether he has made any mention of the agricultural conditions in Orissa?

Dr. P. S. Deshmukh: I could not say offhand.

Shri Sanganna: May I know whether he has said anything about drought conditions that exist in Orissa?

Dr. P. S. Deshmukh: Yes.

Shri Sanganna: What was his impression about the relief and rehabilitation given in the drought areas?

Dr. P. S. Deshmukh: I could not say it without notice.

OFFENCES UNDER INDIAN RAILWAYS ACT

*837. **Mulla Abdullabhai:** Will the Minister of Railways be pleased to state the number of Magistrates in Madhya Pradesh and Punjab who try

offences under the Indian Railways Act?

The Deputy Minister of Railways and Transport (Shri Alagesan): In addition to the ordinary courts who also try cases under the Indian Railways Act, there are nine Special Railway Magistrates in the Madhya Pradesh and one in the Punjab to try such cases.

Mulla Abdullabhai: May I know what is the total number of cases tried during the year 1953 and up to the end of October 1954?

Shri Alagesan: I should like to have notice.

Mulla Abdullabhai: May I know what is the nature of the majority of the cases?

Shri Alagesan: Mostly ticketless travel.

Shrimati A. Kale: May I know whether the cases have increased or decreased?

Shri Alagesan: I do not have figures before me.

DISTRIBUTION OF FERTILIZERS

*839. **Shri G. L. Chaudhary:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to distribute about 23,000 Maunds of fertilizers for demonstration purposes to the sugarcane growers free of charge in U.P., Bihar and Punjab; and

(b) if so, the criteria of selection of the sugarcane growers?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) A total quantity of 23,100 maunds of Ammonium Sulphate was made available by the Central Government for free distribution to selected sugarcane growers in U.P., Bihar and Punjab for demonstration purposes in connection with the campaign launched by the Government in June this year for intensive